

Wani North Dist. Yawatmal

1. Providing hand pump at Ghonsa village.
2. Drinking water arrangement at Ukni Village.
3. Constrction/repair of road & electrification at Aheri.

MADHYA PRADESH STATE

Kanhan Dist. Chindwara

1. Construction of one class room at Tribal Higher Secondary School at adopted village of Mouri.
2. To provide school furnitures to Tribal Schol of Nandan.
3. Construction of boundary wall at Tribal Primary School at Khapaswamy
4. Construction of Latrine, bathroom at Community Hall.
5. Miscellaneous works.

Patha-khera Dist. Betul

1. Construction of Compound wall and Stage at Bagdona Village (Tribal School).
2. Providing hand pump at Chattarpur Village.

Pench Dist. Chindwara

1. Construction of approach road to Mathani village.
2. Financial assistance for organizing Mass Tribal Marriage.
3. Repairing & Maintenance of Mathani School building at Thesgora.
4. Grant for celebration of Dr. B.R. Ambedkar's Birth Anniversary.
5. Extension of internal road at Nehariya village.

Coal mines and their production

†1802. SHRI JAYANTILAL BAROT: Will the Minister of COAL be pleased to state:

- (a) the number of mines in the country and the location thereof;

†Original notice of the question was received in Hindi.

- (b) the total quantity of coal in tons extracted in the country every day;
- (c) the number of employees engaged directly and indirectly in each mine, the mine-wise details thereof; and
- (d) whether Government are contemplating to formulate any scheme for the welfare of the employees engaged in the mines?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL): (a) The total number of coal mines in Coal India and its subsidiaries & Singareni Collieries Company Ltd. (SCCL) location-wise (as on 1.4.2003) are given below:—

Company	States	Districts where mines are located	No. of mines
ECL	West Bengal	Burdwan, Bankura, Purulia	94
	Jharkhand	Godda, Pakur, Deogarh & Dhanbad	18
BCCL	Jharkhand	Dhanbad	77
	West Bengal	Burdwan	3
CCL	Jharkhand	Hazaribagh, Bokaro, Giridih, Ranchi, Chhatra, Palamau and	63
NCL	Madhya Pradesh	Sidhi	5
	Uttar Pradesh	Sonebhadra	3
WCL	Maharashtra	Chandrapur, Yavatmal & Nagpur	50
	Madhya Pradesh	Betul, Chhindwara	30
SECL	Chhattisgarh	Korea, Sarguja, Korba & Raigarh	57
	Madhya Pradesh	Shadol, Umaria	40
MCL	Orissa	Jharsuguda, Angul & Sundergarh	23
NEC	Assam	Tinsukia, Shibsagar & Debrugarh	6
	Meghalaya	Garo Hills	1
SCCL	Andhra Pradesh	Adilabad, Karim Nagar, Khammam & Warangal.	67

(b) the average total quantity of coal extracted in Coal India everyday during the month of June, 2003 was 7.862 L.T./Day(Prov.).The production of coal in Singareni Collieries Company Ltd. is about 1.10 LT per day.

[6 August, 2003]

RAJYA SABHA

(c) the number of persons employed company-wise as on 1.4.03 is given below:—

Company	Manpower as on 1.4.2003
Eastern Coalfields Limited	114582
Bharat Coking Coal Limited	102414
Central Coalfields Limited	72401
Western Coalfields Limited	72501
South Eastern Coalfields Limited	92061
Mahanadi Coalfields Limited	21661
Northern Coalfields Limited	17278
North Eastern Coalfields	3779
Central Mine Planning and Design Institute Limited	3436
Coal India Limited	1306
TOTAL	501419
Singareni Collieries Company Ltd.	97036

The subsidiary companies of CIL do not employ any person indirectly. However, contractors are engaged on certain jobs, who in turn deploy their workers. The number of contractor workers engaged in different jobs in coal mines in each subsidiary of CIL is given below:—

Company	Average No. of contractor workers
Eastern Coalfields Limited	4000
Bharat Coking Coal Limited	2000
Central Coalfields Limited	7500
Western Coalfields Limited	3500
South Eastern Coalfields Limited	13500

Company	Average No. of contractor workers
Mahanadi Coalfields Limited	7000
Northern Coalfields Limited	5500

(d) Coal companies are already implementing schemes for the welfare of their employees and their families which include facilities like housing, water supply, medical care, sports & games, cultural activities etc. Welfare Boards consisting of representatives of the management and trade unions are functioning at apex level at CIL to oversee the activities at company's level.

Delegation of powers by C.I.L.

1803. SHRI C.R THIRUNAVUKKARASU: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited proposes to delegate its powers to its subsidiaries;

(b) if so, the details thereof;

(c) what will be the role of C.I.L. thereafter;

(d) whether the C.I.L. proposes to give permission for sale of the mines to the manufacturing sector;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRAHLAD SINGH PATEL): (a) No such proposal is under consideration at present.

(b) and (c) Questions do not arise.

(d) No, Sir.

(e) and (f) Questions do not arise.